

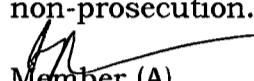
O.A. 571/2006

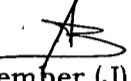
17.11.2009

Hon'ble Ms. Sadhna Srivastava, Member (J)  
Hon'ble Dr. A. K. Mishra, Member (A)

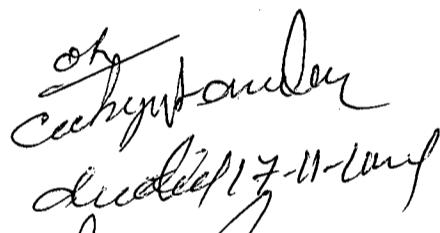
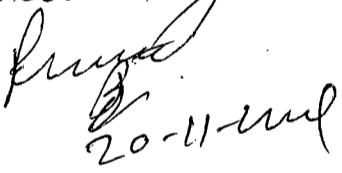
Sri S.P. Singh holding brief of Sri D.P. Singh is present on behalf of the respondents.

No one is present on behalf of the applicant even on revised call. Earlier also on 9.6.2009, 28.7.2009 and 29.9.2009 no one was present on behalf of the applicant. It appears that applicant has lost interest in prosecuting the matter. Accordingly, the O.A. is dismissed for non-prosecution.

  
Member (A)

  
Member (J)

Vidya

  
Decided 17-11-2009  
  
20-11-2009